#### KARVIN CUISINES PRIAVATE LIMITED AS ON 26-05-2022 Annexure

# Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor	Sun	nmary of	Sumr	nary of claims	Amount of	Amount of	Amount	Details	Remar ks,
No.	Cutegory or ereasor		s received		admitted	contingent	claims not		in	
		No. of clai ms	Amount	No. of claim s	Amount o f claims admitted	claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	1	12172860.68		12172860.68	0	0	1	1	Books of accounts not handed over so far
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims received
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	-do-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	-do-
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	-do-
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	-do-
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	-do-
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	-do-
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	-do-
	Total	1	12172860.68	1	12172860.68	0	0	1		

# Annexure-1 Name of the corporate debtor: KARVIN CUISINES (P) LIMITED: Date of commencement of CIRP 21-04-2022: List of creditors as on: 26-05-2022

## List of secured financial creditors belonging to any class of creditors

Sl. No.		of claim eived				of claim nitted			Amount of	Amount of any	Amount of claim	Amount of claim	
	Credi t-or	claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off		under verifica- tion	
	CANAR A BANK (ERSTW HILE SYNDIC ATE BANK)	12172860. 68	12172860.68	Secured TL and WCL	12172860.68	8000000	No	100	0	0	0		Books of accounts not handed over so far

#### Annexure-2

Name of the corporate debtor: KARVIN CUISINES (P) LTD. ; Date of commencement of CIRP 21-04-2022 ; List of creditors as on: 26-05-2022

#### List of unsecured financial creditors belonging to any class of creditors

Sl. No.	_	Detai claim re			Det	tails of clain	admitted		Amount of contingent	Amount of any	Amount of claim not a	Amount of claim und	Remarks if any
	ditor			Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off		er verifica tion	
1	NIL	0	0	0	0	0	0	0	0	0	0		No claim received so far

	Annexure – 3	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	claim 1	nils of receive d							Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under verifica-	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim			verifica- tion	
1	NIL	0	0	0	0	0	0	0	0	0	0	0		No claim received so far

Annexure – 4									
Name of the corporate debtor:	of circle of commencement of CIRP	; List of creditors as							
	on:								
List of unsecured financia	l creditors (other than financial creditors belonging to any class	of creditors)							

Sl. No.	Name of cre-	Detai claim re							Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted			Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
	NIL	0	0	0	0	0	0	0	0	0	0	0	No claim received so far

	Annexure – 5	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	
	List of operational creditors (Workmen)	

Sl. No.	Name of authorised	Name of	Details o			De	etails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under	Amount of claim not a	
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	
	NIL	0	0	0	0	0	0	0	0	0	0		No claim received so far

	Annexure – 6	
Name of the corporate debtor:	onDate of commencement of CIRP	; List of creditors as
	on:	

# List of operational creditors (Employees)

Sl. No.	Name of authorised of	Name empl		ils of eceived	De	etails of cla	aim admitte	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · · · · · · · · · · · · · · · · · ·
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
	NIL	0	0	0	0	0	0	0	0	0	0		No claim received so far

	Annexure – 7	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

## List of operational creditors (Government dues)

Sl. No.	Details of o	claimant	Deta claim r	ils of eceived	De	etails of cla	nim admitte	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	Remarks,
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		mutual dues, th at may be set- off	under verifica - tion	admitted	
	NIL	NIL	0	0	0	0	0	0	0	0	0		No claim received so far

	Annexure – 8											
Na	Name of the corporate debtor:; List of creditors											
	on:  List of operational creditors (Other than Workmen and Employees and Government Dues)											
Sl.	Name	Details of claim	Details of claim admitted	Amount	Amount	Amount	Amount	Rema				

Sl. No.	of cre ditor	Details of claim received		Details of claim admitted						Amount of contin-	Amount of any	of		Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted		Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	NIL	0	0	0	0	0	0	0	0	0	0	0		No claim received so far
		·			·									

	Annexure – 9	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

# List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of cre	Details of claim received			Details of cl m admitte	Amount of contin	Amount of any	Amount of claim	of claim	Remarks, if any			
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
	NIL	0	0	0	0	0	0	0	0	0	0		No claim received so far
		_	_	_			_		_	_	_	_	